

सरकार एस० एल० सहगल : क्या मैं जानसकता हूँ कि एफ० ए० ओ० एक्सपर्ट्स जो यहां पर आवेंगे, यदि यह ऐक्सपेरिमेंट आप का सबसेसफल हुआ तो क्या उसको सारे भारत में आप प्रोत्साहन देने की कोशिश करेंगे ?

डा० पी० एस० बेशमुख : जी हां, उसी क्याल से तो इन को लाया जा रहा है ।

**Shri K. G. Deshmukh:** How many years are the experts going to remain in India?

**Dr. P. S. Deshmukh:** Usually the term varies between 6 months and 2 to 3 years.

**Prof. D. C. Sharma:** May I know whether the breakfast foods on which the experts will advise us on will be in conformity with our Indian ways of having breakfast or will they be quite different from that?

**Dr. P. S. Deshmukh:** I have no doubt whatsoever although it is a fact that many of us are accustomed to European food also.

**Some Hon. Members:** No. no.

**Dr. Suresh Chandra:** May I know whether the Government have ascertained whether these experts are real experts for the purpose for which they have been brought here or they were holding only administrative posts in the FAO?

**Dr. P. S. Deshmukh:** As far as is humanly possible, we select persons who are real experts and not pseudo experts.

**Dr. Suresh Chandra:** It is not selection by the Government; they are sent by the FAO.

**Mr. Deputy-Speaker:** That is an argument.

**Dr. P. S. Deshmukh:** The FAO also knows.

**Prof. D. C. Sharma:** May I know what the value of these powders which these gentlemen are going to manufacture will be in the overall food economy of this country?

**Dr. P. S. Deshmukh:** There is nothing to suggest that they will manufacture only powders. There are a variety of things. Laboratories will be set up. It will be Indians who

will work them. They will make only such products as will be worth consuming.

**Shri K. C. Sodhia:** On whose advice were these experts got?

**Dr. P. S. Deshmukh:** It is by negotiation between this Government and the FAO.

**Shri K. C. Sodhia:** I want to know on whose advice they were appointed.

**Mr. Deputy-Speaker:** Some questions are put; I do not know how they can be allowed. It is the Government that has to decide, whichever Government, this side or that side or the extreme corner Government. They have to take the responsibility of fixing which experts will come to this country,—real good experts. Can we go on criticising on the floor of the House whether the experts are real experts or not, and we are the real experts? I only appeal to hon. Members to exercise a kind of moderation in the questions in particular details. We may stop at a particular stage.

**Shri V. P. Nayar:** May I know what are the important items of breakfast about which we seek advice and may I also know whether, as the hon. Minister said, these experts will come here and advise on food which is now taken by persons using English food, as he said?

**Dr. P. S. Deshmukh:** There are various things. At least, my hon. friend, I think, knows what we make out of maize, wheat and rice. We are now preparing corn flakes and other things. There are many things which are similar.

**Mr. Deputy-Speaker:** Next question.

**Shri V. P. Nayar:** Will they advise on *dosas* and *idlis* also?

#### FOREST DEVELOPMENT PLANS

\*2149. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) what steps have been taken to implement the Forest Development Plans adumbrated in the Five Year Plan; and

(b) whether any steps are being taken towards the co-ordination of forest policy?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) The bulk of the recommendations in the Plan are for action by the States and the

State Government have been requested to implement them. Such of the recommendations as concerns the Central Ministeries and Departments have been taken up with them.

(b) Yes; co-ordination is achieved through the Central Board of Forestry and the matter will be discussed at the forthcoming meeting of the Board in June.

**Shri Madiah Gowda:** May I know whether the State Governments have executed and followed the various policies laid down by the Central Government and whether the Central Government have got any agency to scrutinise the development work that is done by the various States?

**Dr. P. S. Deshmukh:** We have no big agency to scrutinise. But, we are sure that the State Governments are interested in all these recommendations and I am sure they will also be anxious to implement them as far as possible. I cannot say about the stage of implementation; but I have no doubt that the policy and recommendations are such that they are in the national interests as well as in the States' interests.

**Shri Damodara Menon:** May I know whether the Central Board of Forestry has considered any scheme to nationalise private forests?

**Dr. P. S. Deshmukh:** No, Sir. It will be the State Governments who will in the first instance do it. Then, according to the recommendations and policy, which has been laid down, we will try to coordinate our activities so far as national forests are concerned.

**Shri Madiah Gowda:** May I know whether any grant is given to the State Governments for their research and development work by the Central Government?

**Dr. P. S. Deshmukh:** There are I believe certain schemes of research which are subsidised by the Government. I could not give a very detailed answer.

**बाबू रामनारायण सिंह :** समापति महोदय, हर एक देश का जलवायु भिन्न भिन्न होता है। इस देश में भी बहुत तरह का जलवायु है, बहुत तरह की परिस्थितियाँ हैं। तो यहां के वायु मंडल का ज्ञान हुय बिना यह विशेषज्ञ लोग कैसे काम कर सकेंगे यह में जानना चाहता हूं।

**उपाध्यक्ष महोदय :** वायुमंडल कसे ?  
आनरेबिल मँम्बर को व्याख्यान नहीं देना चाहिये।

**बाबू रामनारायण सिंह :** इन विशेषज्ञों को भारत वर्ष के वायुमंडल तथा परिस्थिति का ज्ञान है या नहीं और अगर नहीं है तो ये कैसे काम कर सकेंगे ?

**Mr. Deputy-Speaker:** How does it arise out of this question relating to forests?

**Shri Kelappan:** According to the Five-year Plan, Government want to maintain 33 per cent. of the land area as forests and the present area is only 18 per cent. How do the Government propose to narrow this wide gap?

**Dr. P. S. Deshmukh:** That is one of the principal recommendations made to the States as well as pursued by the Central Government. As hon. Members may know, there is a provision of Rs. 9,95,00,000 for all these purposes a part which is intended to bridge the gap between the existing forests and forests that we should have.

**Shri Sarangadhar Das:** Are Government aware of the fact that many of the forests belonging to zamindars, in anticipation of the abolition of zamindaris, are being denuded every day?

**Dr. P. S. Deshmukh:** That may be a fact.

**Shri Sarangadhar Das:** What steps are the Government taking to prevent that?

**Dr. P. S. Deshmukh:** Whatever has been cut, cannot be restored. We are trying to encourage new forest development.

**Mr. Deputy-Speaker:** What steps are taken to avoid a future recurrence of that? That is what the hon. Member wants to know.

**Dr. P. S. Deshmukh:** It is a matter resting with the State Governments. They are aware of the problem.

**Dr. Suresh Chandra:** The hon. Minister just now said that the Central Government is giving grants and loans to the State Governments for the development of forest work.

**Dr. P. S. Deshmukh:** I did not say that. I merely mentioned the expenditure that the Central Government is likely to incur on the development of forests.

**Dr. Suresh Chandra:** I am sorry.

**Shri Thanu Pillai:** Is the Government giving any advice to the State Government of Madras to stop indiscriminate cutting of forests? Have they complied with it?

**Dr. P. S. Deshmukh:** I do not think a Government like that of Madras needs any advice from the Centre on an obvious matter like this.

**Shri S. V. Ramaswamy:** Are there any definite schemes of afforestation and may I know the proportion which they bear to the destruction of forests?

**Dr. P. S. Deshmukh:** I could not without notice reply to that question.

**Shri Kelappan:** Have Government any idea of the area of private-owned forests?

**Dr. P. S. Deshmukh:** I have not got the figure.

**Shri Nanadas:** May I know what instructions have been given to the States which are recklessly violating the forest laws?

**Mr. Deputy-Speaker:** Let us not cast aspersions on States. States are not responsible for recklessly felling forests.

**Shri Ganpati Ram:** May I know, Sir, how many acres of land were afforested so far to check soil erosion and increasing area of deserts?

**Dr. P. S. Deshmukh:** I would like to have notice.

#### OVER-BRIDGE AT JULLUNDUR

\*2151. **Shri A. N. Vidyalankar:** Will the Minister of Railways be pleased to state:

(a) whether Government have received representations from the residents, traders and business community of Jullundur, urging the requirement of an over-bridge capable of bearing the weight of heavy transport;

(b) whether Government are aware that in view of the newly-opened direct road route connecting Jullundur and Pathankot, a considerable military traffic too is likely to be diverted to this route; and

(c) if so, what steps Government propose to take in the matter?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) Yes.

(b) No complaint of the inadequacy of the present level crossings to deal with the road traffic of the newly opened direct road route connecting Jullundur and Pathankot have so far been received.

(c) Does not arise.

**Shri A. N. Vidyalankar:** May I know, Sir, whether it is a fact that except for two level crossings, there is no other crossing from one side of this most heavily populated city to the other?

**The Minister of Railways and Transport (Shri L. B. Shastri):** I cannot go into details, but I am prepared to get the matter examined again, provided the Municipality or the State Government is willing to offer its contribution towards the completion of that over-bridge.

**Shri A. N. Vidyalankar:** Is it a fact that the hon. Minister himself has examined the site and he himself felt the need for a crossing there?

**Shri L. B. Shastri:** That is correct, but I said in the construction of that over-bridge the State Government has also to give their own contribution. Then only can the Railway Board take up the work.

**Shri A. N. Vidyalankar:** Has there been any correspondence between the Central Government and the State Government in this matter.

**Shri L. B. Shastri:** It is for the State Government to write to us.

**Shri A. N. Vidyalankar:** Is it a fact that the State Government has already drawn the attention of the Central Government to this matter?

**Shri L. B. Shastri:** I have not received any communication.

#### RAILWAY LINES IN ETAH DISTRICT

\*2152. **Shri Badshah Gupta:** Will the Minister of Railways be pleased to state the results of his recent visit to Etah District in connection with inter-linking of the District and Tehsil Headquarters by railway lines with a neighbouring Railway junction?